BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
Original Application No. 114/2017/EZ
TAKAM XAVIER
Vs.
Union of India & Ors.

Affidavit on behalf of Respondent NO. 4 (ARUNACHAL PRADESH STATE POLLUTION CONTROL BOARD) in compliance of orders date 20/12/2021.

1. I, Mrs. Koj Rinya, IFS daughter of Shri Koj Tajang, aged about 40 years working as Member Secretary, Arunachal Pradesh State Pollution Control Board, and am duly authorized by competent authority to make this reply on behalf of the Respondent No-4, Arunachal Pradesh State Pollution Control Board, and here by solemnly state and affirm as follows :-

2. That I have gone through the orders dated 20/12/2021 passed by Hon'ble NGT and under stood the contents there in. I have been duly authorized by the competent authority to swear this affidavit on behalf of Respondent No-4. Further, it is stated that I have gone through the relevant files and records.

3. That, it is submitted the Hon' ble NGT, Kolkata in its order dated 20th Dec, 2021 directed the Arunachal Pradesh State Pollution Control Board to conduct fresh inspection and submit report on affidavit.

4. That in compliance with the direction of Hon'ble NGT in its order dated 20.12.2021, a team of SPCB inspected M/s Shree Salasar Industries on 17.02.2022. The observations made in the inspection report is reproduced below:

   I. **Specific Actions to be taken by Unit:-**The unit shall commission the fume extraction system for control of fugitive emission generated during tapping process by 10th January' 2021.

   Status/Remark:- Complied. The unit installed fume extraction system for control of fugitive emission generated.

   II. **Specific Actions to be taken by Unit:-**The room for storage of silica dust shall be made air tight to prevent any fugitive emission.

21/02/22
Member Secretary
APSPCB
Naharlagun

21/02/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Status/Remark :- Complied. The unit had made air tight room for storage of silica dust.

Further, the silica dust is supplied to M/s Veega Ventures, Guwahati, Assam. Copy of supply of silica dust for last 2 months is submitted.

III. **Specific Actions to be taken by Unit:-**The ETP shall be developed further to incorporate oil and grease trap as well. Furthermore, all drains discharging storm water from the unit shall be connected to ETP.

Status/Remark:- Complied. Oil and grease trap by gravitational settling is incorporated in the ETP. Dimension of the Oil and grease trap tank of dimension (8 x 2.5 x 2) feet. Provision is made for reuse of the treated water from ETP for gardening and washing floor by using motor pump.

IV. **Specific Actions to be taken by Unit: -** Mask and gloves shall be made compulsory for all workers to protect them from silicosis.

Status/Remark:- Complied. Mask and gloves are used by all workers.

V. **Specific Actions to be taken by Unit:-** The unit shall submit the emergency plan to Arunachal Pradesh State Pollution Control Board (APSPCB) at the earliest.

Status/Remark:- Complied. Emergency Plan submitted.

VI. **Specific Actions to be taken by Unit:-** The roads within the unit shall be made metallic at the earliest. Furthermore, it is also recommended that possibilities of plastic wastes for road laying shall be explored.

Status/Remark:- Complied. The road within the unit is paved with C.C. blocks.

VII. **Specific Actions to be taken by Unit:-** The progress on the upgradation/repair and maintenance works shall be submitted to APSPCB on monthly basis.

Status/Remark:- Complied. Copy of progress report submitted.

True copy of the inspection report is enclosed herewith as **annexure-A.**

21/02/22

Member Secretary

Arunachal Pradesh State Pollution Control Board

21/02/22

Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

Member Secretary
APSPCB
Naharlagun

VERIFICATION

I, the deponent above named, do hereby verified at Naharlagun on this 21st day of February' 2022 that the contents of my reply affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

21/02/22

DEPONENT

Member Secretary
APSPCB
Naharlagun

Member Secretary

Arunachal Pradesh State Pollution Control Board

Sworn in before me:

21/02/22

Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

ANNEXURE – A1 598

INSPECTION REPORT

In compliance of Hon'ble National Green Tribunal order dated 20.12.2021 in matter of O.A. No. 114/2017/EZ (M.A. No. 301/2017/EZ & I.A. No. 52/2021/EZ) a team of APSPCB had inspected M/s Shree Salasar Industries, Lekhi village Naharlagun, District Papum Pare, Arunachal Pradesh on 17.02.2022 vide order No. APSPCB-142/2017/STYMGRP/NGT/4609-13 dtd. 17.02.2022.

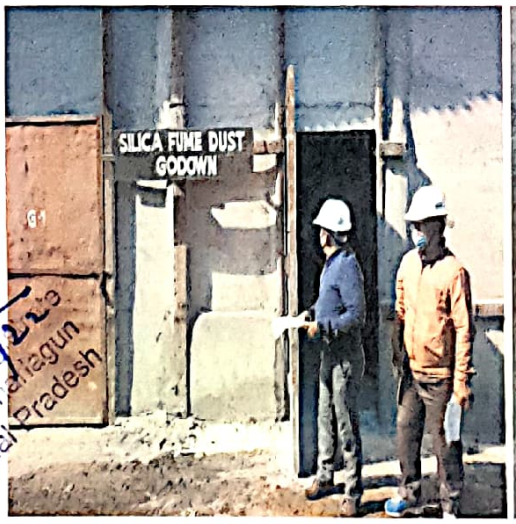
The observations are as following:

1. **Specific Actions to be taken by Unit:-**The unit shall commission the fume extraction system for control of fugitive emission generated during tapping process by 10th January' 2021.

   Status/Remark :- Complied. Photo as below.

2. **Specific Actions to be taken by Unit:-**The room for storage of silica dust shall be made air tight to prevent any fugitive emission.

   Status/Remark :- Complied. Photo as below.



21/02/22
Member Secretary
APSPCB
Naharlagun

Executive Capital: Naharlagun
Arunachal Pradesh

18/02/2022

18/02/2022

18/02/2022

Further, the silica dust is supplied to M/s Veega Ventures, Guwahati, Assam. Copy of supply made for last 2 months is enclosed herewith in Annexure-A1.

3. **Specific Actions to be taken by Unit:-**The ETP shall be developed further to incorporate oil and grease trap as well. Furthermore, all drains discharging storm water from the unit shall be connected to ETP.

Status/Remark:- Complied. Oil and grease trap by gravitational settling is incorporated in the ETP. Dimension of the Oil and grease trap tank is (8 x 2.5 x 2) feet. Provision is made for reuse of the treated water from ETP for gardening and washing floor by using motor pump.

Photo as below.

4. **Specific Actions to be taken by Unit: -** Mask and gloves shall be made compulsory for all workers to protect them from silicosis.

Status/Remark:- Complied. Photo as below.

21/02/22
Member Secretary
APSPCB
Naharlagun

Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

18/02/2022

18/02/22

18/02/2022

5. **Specific Actions to be taken by Unit:-** The unit shall submit the emergency plan to Arunachal Pradesh State Pollution Control Board (APSPCB) at the earliest.

   Status/Remark:- Complied. Emergency Plan submitted. Copy enclosed in Annexure-A2.

6. **Specific Actions to be taken by Unit:-** The roads within the unit shall be made metallic at the earliest. Furthermore, it is also recommended that possibilities of plastic wastes for road laying shall be explored.

   Status/Remark:- Complied. The road within the unit is paved with C.C. blocks. Photo as below.

21/02/22
Member Secretary
APSPCB
Naharlagun

7. **Specific Actions to be taken by Unit:-** The progress on the upgradation/repair and maintenance works shall be submitted to APSPCB on monthly basis.

   Status/Remark:- Complied. Copy of progress report enclosed in Annexure-A3.

Executive Head
Capital: Naharlagun
Arunachal Pradesh

18/02/2022

(T. Manlong, AEE)
APSPCB, Nlg.

18/02/2022

(R. Kimsing, AEE)
APSPCB, Nlg

18/02/2022

(N. Meji, SB)
APSPCB, Nlg.

ANNEXURE – A1

M/s. Shree Salasar Industries Pvt. Ltd.

Details of Hazardous & Waste Treatment

For the F.Y 2021-2022 (Nov, 2021)

Date	Opening Stock(MT)	Received Qnty (MT)	Re-use Qnty (MT)	Dispatch Qnty (MT)	Closing Stock (MT)	Remarks	Signature
01-11-21	0.740	0.160	—	—	0.900		
02-11-21	0.900	0.140	—	—	1.040		
03-11-21	1.040	0.150	—	—	1.190		
04-11-21	1.190	0.140	—	—	1.330		
05-11-21	1.330	0.150	—	—	1.480		
06-11-21	1.480	0.140	—	—	1.620		
07-11-21	1.620	0.080	—	—	1.700		
08-11-21	1.700	0.090	—	—	1.790		
09-11-21	1.790	0.070	—	—	1.860		
10-11-21	1.860	0.070	—	—	1.930		
11-11-21	1.930	0.080	—	—	2.010		
12-11-21	2.010	0.070	—	—	2.080		
13-11-21	2.080	0.080	—	—	2.160		
14-11-21	2.160	0.080	—	2.160	0.080		
15-11-21	0.080	0.140	—	—	0.220		
16-11-21	0.220	0.150	—	—	0.370		
17-11-21	0.370	0.140	—	—	0.510		
18-11-21	0.510	0.150	—	—	0.660		
19-11-21	0.660	0.160	—	—	0.820		
20-11-21	0.820	0.140	—	—	0.960		
21-11-21	0.960	0.140	—	—	1.100		
22-11-21	1.100	0.130	—	—	1.230		
23-11-21	1.230	0.150	—	—	1.380		
24-11-21	1.380	0.140	—	—	1.520		
25-11-21	1.520	0.130	—	—	1.650		
26-11-21	1.650	0.150	—	—	1.800		
27-11-21	1.800	0.130	—	—	1.930		
28-11-21	1.930	0.140	—	—	2.070		
29-11-21	2.070	0.140	—	—	2.210		
30-11-21	2.210	0.130	—	—	2.340		

Shree Salasar Industries Pvt. Ltd. Arunachal Pradesh, Naharlagun

Signature of Pollution Incharge

Signature of Sr. GM

21/12/22 Member Secretary APSPCB Naharlagun

Arunachal Pradesh

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name and mailing address (including Phone No. and e-mail)	:	M/S Shree Salasar Industries Pvt. Ltd. NH-52A, Lekhi village, Naharlagun Dist. Papumpare, Arunachal Pradesh
2.	Sender's authorisation No.	:	APSPCC-25/2020/HW/A/295-300 Dt-11-2-2020
3.	Manifest Document No.	:	Invoice No-188, CN.NO-1026
4.	Transporter's name and address (including Phone No. and e-mail)	:	NE Parivahan NH-37 Opp: Maruti Service, 1st Flr. Sarusajai, Borolia, Nalapara, Guwahati
5.	Type of Vehicle	:	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	:	Not Registred
7.	Vehicle registration No.	:	AS-01CC-8207
8.	Receiver's name and mailing address (including Phone No. and e-mail)	:	M/s Veega Ventures Arham Plaza, MB Road, Guwahati Assam - Mobile No-8011251242
9.	Receiver's authorisation No.	:	GST IN-18AAJFV1881D1ZO
10.	Waste description	:	By Product of Ferro Silicon
11.	Total quantity No. of Containers	: :	21.60 m³ or MT N/A Nos.
12.	Physical form	:	(Solid/Semisolid/Sludge/Oily/Tarry/Slurry/Liquid
13.	Special handling instructions and additional information	:	N/A
14.	Sender's Certificate		I hereby declare that the contents of the consignment are full and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name and stamp: Shree Salasar Industries Pvt. Ltd. Arunachal Pradesh Naharlagun	Signature: For Shree Salasar Industries Pvt. Ltd.	Month 1 1 Day 1 4 Year 2 0 2 1
15.	Transporter acknowledgement of receipt of wastes		
	Name and stamp: NE PARIVAHAN GUWAHATI ASSAM	Signature:	Month 1 1 Day 1 5 Year 2 0 2 1
16.	Receiver's certification for receipt of hazardous and other waste		
	Name and stamp: M/S VEEGA VENTURES	Signature:	Month 1 1 Day 1 6 Year 2 0 2 1

21/02/21 Member Secretary APSPCB Naharlagun

4, 21/02/21 Deputy Commissioner Naharlagun Arunachal Pradesh

M/s. Shree Salasar Industries Pvt. Ltd.

Details of Hazardous & Waste Treatment

For the F.Y 2021-2022 (Dec, 2021)

Shree Salasar Industries Pvt. Ltd. Arunachal Pradesh Naharlagun

Date	Opening Stock(MT)	Received Qnty (MT)	Re-use Qnty (MT)	Dispatch Qnty (MT)	Closing Stock (MT)	Remarks	Signature
01-12-2021	2.340	0.160	—	—	2.500		
02-12-2021	2.500	0.140	—	—	2.640		
03-12-2021	2.640	0.150	—	—	2.790		
04-12-2021	2.790	0.160	—	—	2.950		
05-12-2021	2.950	0.150	—	—	3.100		
06-12-2021	3.100	0.140	—	—	3.240		
07-12-2021	3.240	0.150	—	—	3.390		
08-12-2021	3.390	0.140	—	—	3.530		
09-12-2021	3.530	0.150	—	—	3.680		
10-12-2021	3.680	0.150	—	—	3.830		
11-12-2021	3.830	0.140	—	—	3.970		
12-12-2021	3.970	0.160	—	—	4.130		
13-12-2021	4.130	0.150	—	4.280	0.000	Dispatch to Party	
14-12-2021	0.000	0.140	—	—	0.140		
15-12-2021	0.140	0.160	—	—	0.300		
16-12-2021	0.300	0.150	—	—	0.450		
17-12-2021	0.450	0.140	—	—	0.590		
18-12-2021	0.590	0.130	—	—	0.720		
19-12-2021	0.720	0.150	—	—	0.870		
20-12-2021	0.870	0.140	—	—	1.010		
21-12-2021	1.010	0.150	—	—	1.160		
22-12-2021	1.160	0.140	—	—	1.300		
23-12-2021	1.300	0.150	—	—	1.450		
24-12-2021	1.450	0.140	—	—	1.590		
25-12-2021	1.590	0.130	—	—	1.720		
26-12-2021	1.720	0.140	—	1.860	0.000	Dispatch to Party.	
27-12-2021	0.000	0.150	—	—	0.150		
28-12-2021	0.150	0.140	—	—	0.290		
29-12-2021	0.290	0.150	—	—	0.440		
30-12-2021	0.440	0.140	—	—	0.580		
31-12-2021	0.580	0.140	—	—	0.720		

Signature of Pollution Incharge

Signature of Sr. GM

12/1/02/22
Member Secretary
APSPCB
Naharlagun

Naharlagun
Arunachal Pradesh

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name and mailing address (including Phone No. and e-mail)	:	M/S Shree Salasar Industries Pvt. Ltd. NH-52A, Lchki village, Naharlagun Dist- Papumpare, Arunachal Pradesh
2.	Sender's authorisation No.	:	APSPBC-25/2020/HW/A/299-300 dt- 11.02.2020
3.	Manifest Document No.	:	Voice No.-239, CN. No-1093
4.	Transporter's name and address (including Phone No. and e-mail)	:	E Parivahan H-37 opp- Maruti Service, 1st Floor Sarusajai, Gorolia, Nalapara, Guwahati
5.	Type of Vehicle	:	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	:	Not Registred
7.	Vehicle registration No.	:	AS-01JD-4917
8.	Receiver's name and mailing address (including Phone No. and e-mail)	:	M/S Veega Ventures Arham Plaza, MG Road Guwahati Assam- Mobile No- 8011251242
9.	Receiver's authorisation No.	:	GSTIN - 18AAJFV1881D120
10.	Waste description	:	By Product of Ferro Silicon
11.	Total quantity No. of Containers	: :	4.280 MT or MT N/A Nos.
12.	Physical form	:	(Solid/Semisolid/Sludge/Oily/Tarry/Slurry/Liquid
13.	Special handling instructions and additional information	:	N/A
14.	Sender's Certificate		I hereby declare that the contents of the consignment are full and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name and stamp: For Shree Salasar Industries Pvt Ltd	Signature:	Month 12 Day 13 Year 2021
15.	Transporter acknowledgement of receipt of wastes		
	Name and stamp: M/S E. PARIVAHAN GUWAHATI ASSAM	Signature: Authorised Signatory	Month 12 Day 14 Year 2021
16.	Receiver's certification for receipt of hazardous and other waste		
	Name and stamp: M/S VEEGA VENTURES	Signature:	Month 12 Day 15 Year 2021

Member Secretary APSPCB Naharlagun

Date 21/02/21

Copied Naharlagun Arunachal Pradesh

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name and mailing address (including Phone No. and e-mail)	:	M/S Shree Sajasar Industries Pvt Ltd, NH 52A, Lekhi village, Naharlagun Dist - Papum Pare, Arunachal Pradesh
2.	Sender's authorisation No.	:	APSPCB-25/2020/HW/A/299-300 Dt. 11-02-2020
3.	Manifest Document No.	:	Invoice No - 259, GRN No - 1044
4.	Transporter's name and address (including Phone No. and e-mail)	:	NE Parivahan NH-37, Opp. Maruti Service, 1st Floor Sarusajai, Sorodia, Nalapara, Guwahati
5.	Type of Vehicle	:	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	:	Not Registered
7.	Vehicle registration No.	:	AS-01KC-0116
8.	Receiver's name and mailing address (including Phone No. and e-mail)	:	M/s Veega Ventures Atham Plaza, MG Road, Guwahati Assam. Mobile No - 8011251242
9.	Receiver's authorisation No.	:	GSTIN-18AAJFV1881D1ZO
10.	Waste description	:	By Product of Fayro Silicon
11.	Total quantity No. of Containers	: :	1'860 m³ or MT N/A Nos.
12.	Physical form	:	(Solid/Semisolid/Sludge/Oily/Tarry/Slurry/Liquid
13.	Special handling instructions and additional information	:	N/A
14.	Sender's Certificate		I hereby declare that the contents of the consignment are full and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name and stamp: Shree Sajasar Industries Pvt. Ltd. Naharlagun Arunachal Pradesh	Signature: For Shree Sajasar Industries Pvt. Ltd.	Month 12 Day 26 Year 2021
15.	Transporter acknowledgement of receipt of wastes		
	Name and stamp: N.E. PARIVAHAN GUWAHATI ASSAM	Signature:	Month 12 Day 27 Year 2021
16.	Receiver's certification for receipt of hazardous and other waste		
	Name and stamp: M/s VEEGA VENTURES	Signature:	Month 12 Day 28 Year 2021

Member Secretary APSPCB Naharlagun 27/02/21

Date 27/02/21
Circle Officer
Capital: Naharlagun
Arunachal Pradesh

Date 27/02/21
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

ANNEXURE – A2

EMERGENGY RESPONSE PLAN

(ERP)

SHREE SALASAR INDUSTRIES PVT. LTD.

Lekhi Village, Naharlagun
Dist: Papumpare
Arunachal Pradesh

(FERRO SILICON MANUFACTURING UNIT)

21/02/22
Member Secretary
APSPCB
Naharlagun

Prepared By

M/s ENVIROCON
Envirocon Building
New Market, Digboi
Assam
Email: envirocon@rediffmail.com

21/02/22
Capital: Naharlagun
Arunachal Pradesh

ENVIROCON
Assam
Recognised by Pollution Control Board

ENVIROCON
Recognised By
Pollution Control Board, Assam

Envirocon Building, I.O.C.L (AOD) New Market
P.O.: Digboi, Dist.: Tinsukia, Assam – 786 171
Ph: 03751-264414, 9435008657, 8876028672
E-mail: envirocon@rediffmail.com

ISO 9001:2015 Certified
ISO 45001:2018 Certified

ON-SITE EMERGENCY RESPONSE PLAN

PREFACE

Industrial accidents result in great personal and financial loss. Managing these accidental risks in today's environment is the prime concern of every industry because the real or perceived incidents can quickly jeopardize the financial viability of a business. Many facilities involve various manufacturing processes that have the potential for accidents which may be catastrophic to the plant, work force, environment, or public.

Emergency planning is an integral part of the overall loss control programme and is essential for any organization. The same is important for effective management of an accident to minimize the losses to the people and property, both in and around the facility. The important aspect in emergency management is to prevent by technical and organizational measures, the unintentional escape of hazardous materials out of the facility and minimize accidents and losses. Emergency planning demonstrates the organizational commitment to the safety of employees and increases the organization's safety awareness.

The safety policy of M/s Shree Salasar Industries Pvt. Ltd. is declared to cope with any emergency which may arise due to their own operation or outside forces at any time of the day and night of all working and holidays. The responsibilities are fixed to protect all persons ON and OFF site against all accidents, emergencies, and disastrous situations.

Name and address of the person furnishing the information:

Designation of Occupier : Director

Address : Shree Salasar Industries Pvt. Ltd.
Unit- 1, Anil Plaza,6th Floor,
G. S. Road, Guwahati
Assam-781005
Ph: 0361-2466124
Email: salasarinds@gmail.com

21/02/22
Member Secretary
APSPCB
Naharlagun

LEGAL REQUIREMENT

As per the provision stipulated under Section-41 B (4)of the Factories Act,1948 (as amended), Rule 13 (1) of MSIHC Rules, 1989 (1994,2000) and Rule 47 safety precaution , schedule V Power Process, Rule 50 A, Precaution against electrical Hazardous, Rule 52A Protection of equipment, Rule 56 Pressure vessel & Plant, Rule 61, Fire and Rule 62, First Aid & Fire Fighting arrangement of Schedule –I & II.

On-site Emergency Plan with detailed disaster control measures for the installation and workers employed in the plant is being prepared.

Executive Assistant
Capital: Naharlagun
Arunachal Pradesh

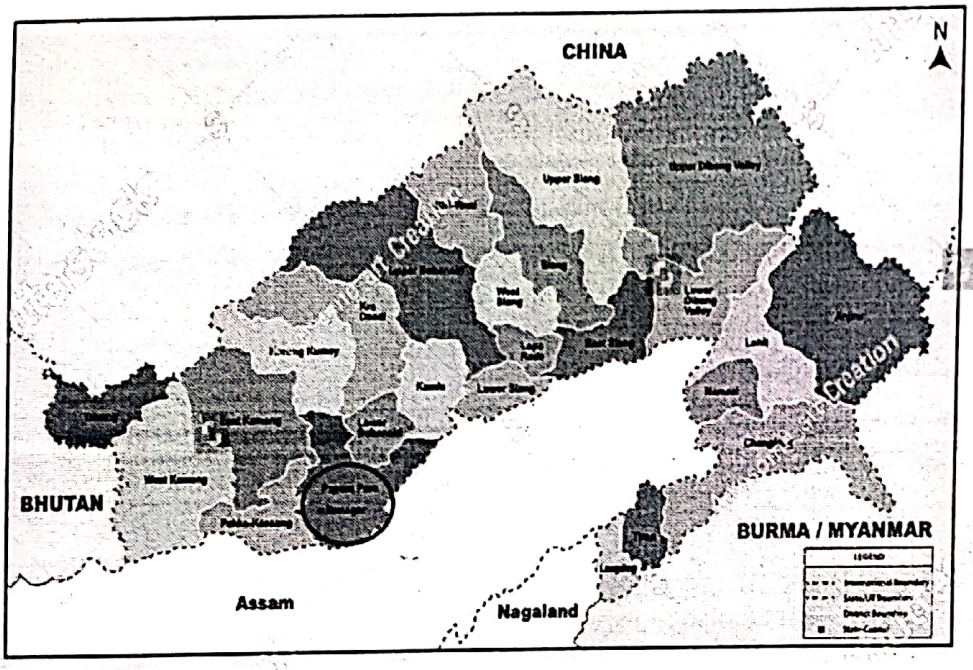
ENVIROCON
Recognised By
Pollution Control Board, Assam

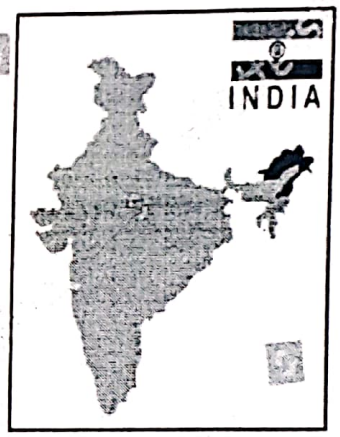
Envirocon Building, I.O.C.L (AOD) New Market
P.O.: Digboi, Dist.: Tinsukia, Assam – 786 171
Ph: 03751-264414, 9435008657, 8876028672
E-mail: envirocon@rediffmail.com

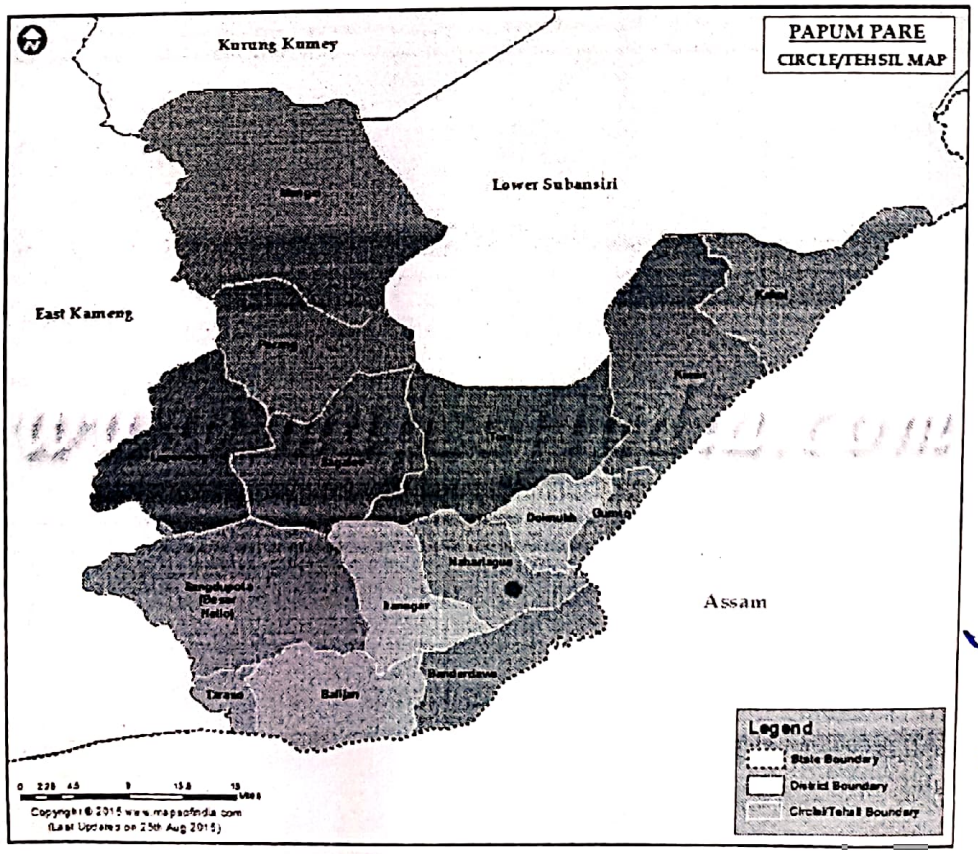
ISO 9001:2015 Certified
ISO 45001:2018 Certified

PROJECT NAME & LOCATION

The Ferro Silicon Manufacturing unit of M/s Shree Salasar Industries Ltd. is located at NH-52A, Lekhi village, PO-Naharlagun, Dist.- Papumpare, State- Arunachal Pradesh.







21/02/22
Member Secretary
APSPCB
Naharlagun

21/02/22
Executive Magistrate
Capital: Naharlagun
Arunachal Pradesh

ENVIROCON Assam

ENVIROCON
Recognised By
Pollution Control Board, Assam

Envirocon Building, I.O.C.L (AOD) New Market
P.O.: Digboi, Dist.: Tinsukia, Assam – 786 171
Ph: 03751-264414, 9435008657, 8876028672
E-mail: envirocon@rediffmail.com

ISO 9001:2015 Certified
ISO 45001:2018 Certified

The Ferro Silicon manufacturing unit started its operation in the year 2010. It was established with an investment of approximately Rs. 22.5 crores. The unit is having 2 Arc Furnaces and a production capacity of 8800 MTPA for producing Ferro Alloys. The Raw materials used by the unit are:

1. Quartz
2. Mill-scale
3. Charcoal/coke

The Hazardous wastes generated by the unit are Silica Dust, used oil & lubricants. These are stored in leak proof and tamper proof sealed containers to prevent any possibility of leakage or pilferage. The containers are stored in well shaded isolated rooms having concrete floors to minimize the effects of leak or spillage, if any.

The industry is categorised as Red and the possible sources of pollution are as follows:

Gaseous Emission: Air in and over the plant area and beyond its boundaries gets polluted with gases, fumes and dust particles emanating from the processes, chimneys, transfer points of conveying and handling equipment. The air pollutions in the steel plant are mainly dust & gases like sulphur dioxide, carbon monoxide, nitrogen oxide, etc.

Liquid Effluent: There will not be any process waste water (or) cooling water blow down as closed circuit cooling system is adopted. Only domestic wastewater will be generated which will be treated in septic tank followed by soak pit.

Solid and Hazardous waste: The following Solid & hazardous wastes will be generated from the manufacturing process:

Slag: Slag will be crushed and after recovery of iron by magnetic separator, the inert material is used in road construction and other construction purposes.

Scrap: Generated scrap is re-melted in the process.

Silica Dust: The dust is collected in tamper proof and leak proof containers and stored safely and later used in cement manufacturing, brick manufacturing etc.

Used Oil & Lubricants: Used oil & lubricants generated in the process of running the unit is also collected in tamper proof & leak proof containers and stored safely to be disposed off to authorized vendors/recyclers.

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OBJECTIVE OF THE EMERGENCY RESPONSE PLAN (ERP)

The objective of this onsite Emergency Response Plan (ERP) that may also be termed as an Emergency Management Plan (EMP) or Disaster Management Plan (DMP) is to be in a state of perceptual readiness through training, development and mock drills, to immediately control and arrest any emergency situation.

Full-fledged disaster control and consequence of human and property damage during occurrence to minimize the risk of the damage consequences to life and property.

Proper rehabilitation of those affected and effective review and revisions of the ERP to overcome the shortcomings noticed.

The main objective of On-site Emergency Response Plan or On-site Emergency Management Plan (On-SEMP) is in emergency management planning to ensure that everyone knows:

- What are the hazards and risk in the plant
- What and how to do in the event of an emergency; and
- Preparations for potential and unexpected incidents at the workplace.

Following is a list of the objectives in specific to be covered by the ERP:

1. The first and foremost objective of an ERP is to avoid an emergency and in the unlikely event on the occurrence of one to be prepared to control its spread and contain it to ensure minimal impact on life, property and ecosystem.

2. To undertake periodical, at least once every Three months (or as per statutory requirement), mock emergency drills based on assumed disaster scenarios chosen to reveal the results.

3. To make awareness of Emergency situations to all Employees, Contract workmen, Visitors, Suppliers and Services personnel.

The types of emergencies to plan for include fire, explosion, toxic releases, injuries and rescues in the hazardous events. Plan improves local, district, state and national capacity to respond to disasters and public health emergencies, scaling up the actions with vulnerable communities in health promotion, disease prevention and disaster risk reduction.

As per Indian regulations we have regulatory provisions that On-siteEmergency Management Plan (On-SEMP) will be prepared by industrial unitsand Off-site Emergency Management Plan (Off- SEMP) by District Collector.

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An occupier will prepare and keep an up-to date on-site emergency plan containing details specified in Schedule 11 of Manufacture, Storage and Import of Hazardous Chemicals (MS&IHC) Rules 1989 and detailing how major accidents will be dealt with on the site on which the industrial activity is carried on and that plan will include the name of the person who is responsible for safety on the site and the names of those who are authorized to take action in accordance with the plan in case of an emergency. The occupier will ensure that the emergency plan prepared takes into account any modification made in the industrial activity and that every person on the site who is affected by the plan is informed of its relevant provisions.

The occupier will prepare the emergency plan required:

a. In the case of a new industrial activity, before that activity is commenced;

b. In the case of an existing industrial activity, within 90 days of commencing into operation of these rules.

On-site emergency can be due to the following causes:

Man Made Cause	Natural Cause	Extraneous
Fire	Flood	Riots/ Civil disorder
Explosion	Earthquake	Terrorism
Failure of critical control system	Cyclone	Sabotage
Design deficiency	Outbreak of disease	Bomb threat
Unsafe acts	Extensive rains	War/ Missile hit
Inadequate maintenance	Tsunami	Abduction
		Food poisoning/ Water poisoning

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KEY ELEMENTS OF THE ON-SEMP

Emergencies can happen at any time in any types of industry, due to fire in a process area, tank farm area, toxic gas/dust/liquid release into the area from storage vessels or piping network, or a bomb threat. The approach of the plan is to eliminate or reduce the risk of injury or harm that may occur during an evacuation by undertaking following steps:-

a. Classification and identifying potentially hazardous situations;

b. Assessment of the risks;

c. Implementation and compliance of the regulatory provisions as per the Manufacture, Storage & Import of Hazardous Chemicals (MS and IHC)Rule1989 and Chemical Accidents (Emergency Planning, Preparedness and Response) [CA (EPPR)] Rules 1996 schedule;

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d. Consequences of defaults or non-compliance of regulations;

e. Statutory requirements;

f. Pre-emergency planning;

g. Emergency mitigation measures;

h. Emergency preparedness measures;

i. Emergency response procedures and measures;

j. Emergency organization and responsibilities;

k. Infrastructure requirements;

l. Procedures for declaration of on-site and off-site emergency;

m. Resources for controlling emergency;

n. Demographic information;

o. Medical facilities;

p. Evacuation;

q. Public relations and information to public;

r. Reporting of the incident;

s. Emergency recovery procedures;

t. Emergency plans for tank trucks and pipelines carrying hazardous products;

u. Integration of the On-SEMP with Off-SEMP of the district and ultimately with Authority (NDMA) guidelines and action plan on Chemical (Industrial)Disasters;

PRE- EMERGENCY PREPAREDNESS

This may have following components:

-Information on the preliminary hazard analysis:

-Type of accident

-System elements or events that can lead to a major accident

-Hazards

-Safety relevant components

-Details about the site

-Location of dangerous substances.

-Seat of key personnel

-Emergency control room

-Description of hazardous chemicals at plant site:

-Chemicals (Quantities and toxicological data)

-Transformation if any, which could occur.

-Purity of hazardous chemicals.

-Likely dangers to the plant.

-Enumerate effects of Accident

-Stress and strain caused during normal operation

-Fire and explosion inside the plant and effect if any, of fire and explosion outside.

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EMERGENCY LEVEL CLASSIFICATION

M/s Shree Salasar Industries Pvt. Ltd. should clearly make an effort and differentiate the type of emergencies. During operational period many near misses and small accidents may be happening at shop or floor level.

To help industry the emergencies can be categorized into three broad levels on the basis of seriousness and response requirements, namely:

(a) **Level 1:** This is an emergency or an incident which:

- Can be effectively and safely managed, and contained within the site, location or installation by the available resources.
- Has no impact outside the site, location or installation site of the machineries.

(b) **Level 2:** This is an emergency or an incident which:

- Cannot be effectively and safely managed or contained at the location or installation by available resource and additional support is alerted or required.
- Is having or has the potential to have an effect beyond the site, location or installation and where external support of mutual aid partner may be involved.
- Is likely to be danger to life, environment or to industrial assets or reputation.

(c) **Level 3:** This is an emergency or an incident with off-site impact which could be catastrophic and is likely to affect the population, property and environment inside and outside the installation, and management and control is done by district administration. Although the Level-3 emergency falls under the purview of District Authority but till they step in, it should be responsibility of the unit to manage the emergency.

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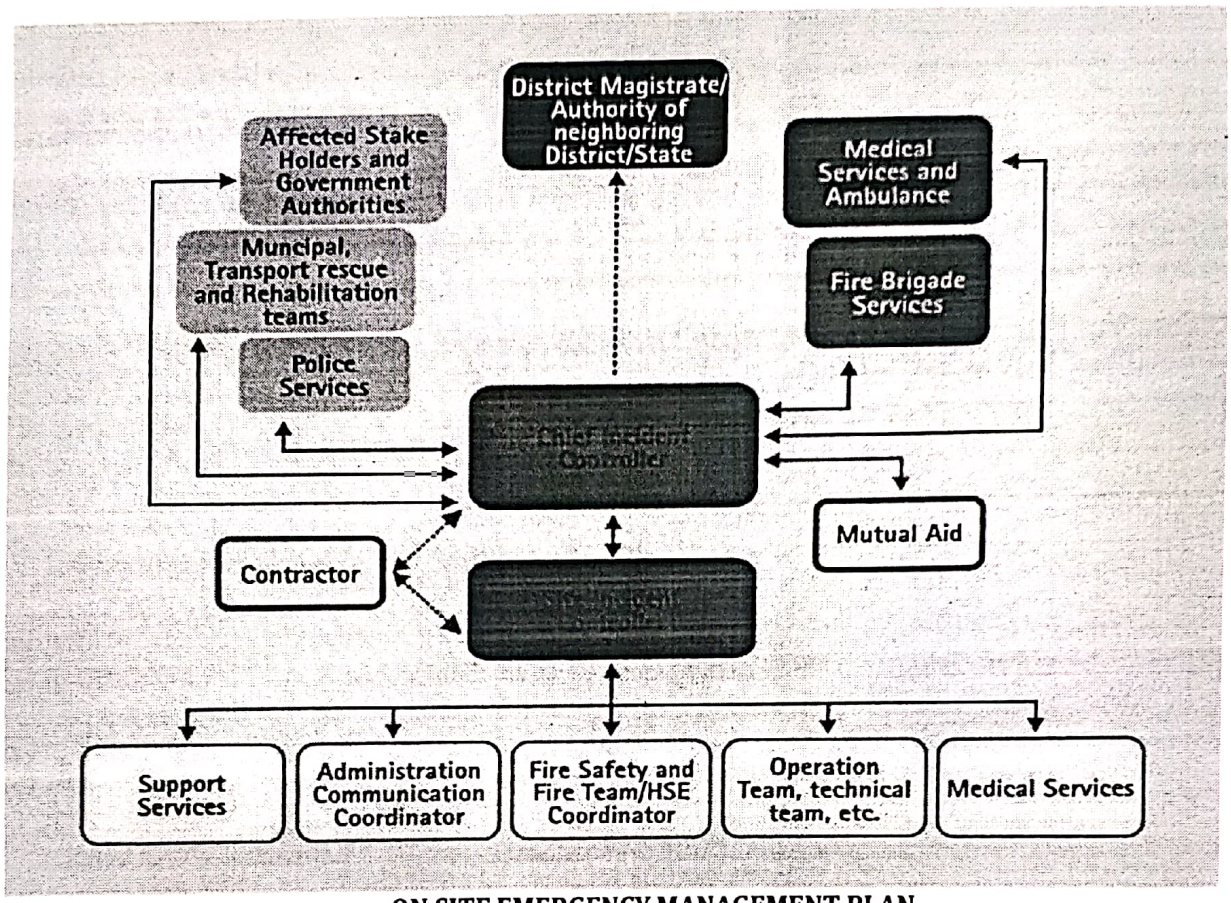

ON SITE EMERGENCY MANAGEMENT PLAN

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OFF-SITE EMERGENCYMANAGEMENT PLAN

Type of emergency facilities/ actions required from outside bodies:

a) Fire fighting facilities required: Factory will have its own fire fighting facilities but during emergency, fire brigade may be called.

b) Police help required during emergency for evacuation of the people, traffic control security arrangements etc. will be available.

c) Medical help required: seriously injured personnel may be referred to the local Hospital/Nursing Home/ESI Hospital depending upon the gravity and type of injuries.

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EDUCATION OF PUBLIC

People living within the influence zone will be educated on the emergency in a suitable manner. This can be achieved only through the Local and District Authorities. However, necessary information can be extended to the Authority.

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METHODOLOGY OF ERP/ON-SEMP PREPARATION:

The ERP preparation involves ordering and ranking of various sections in terms of potential vulnerability. The data requirements for this are:

- Operating manual
- Flow diagram and P&I diagrams
- Detailed design parameters
- Physical and chemical properties of all the chemicals
- Detailed plant layout
- Detailed area layout
- Past accident data

Following steps are involved in the ERP preparation:

- Identification of potential hazardous sections and representative failure cases.
- Visualization of release scenarios considering type and the quantity of the hazardous material.
- Damage distance computations for the released cases at different wind velocities and atmospheric stability classes for heat radiations and pressure waves.

Hazard Identification & Risk Assessment (HAZID-HIRA) for project

The Ferro-alloy industry is labour intensive and uses large scale and potentially hazardous manufacturing processes. The industry experiences accident rates that are high compared with some other manufacturing industries. Some examples of such hazards likely to occur in Submerged Arc Furnace, Briquetting and Sinter unit at M/s Shree Salasar Pvt. Ltd. are given below:

Frequent causes of accidents

a. Fire and explosion: explosion in ABC
b. Being struck by falling objects
c. Snapping of cables, ropes, chains, slings
d. Handling heavy objects
e. Electricity (electrocution)
f. Poor illumination
g. Falls from height inside industrial units or on the ground
h. Struck by moving objects
i. Slipping on wet surfaces
j. Sharp objects
k. Lack of personal protective equipment (PPE), housekeeping practices, safety signs,
l. Hackles, hooks, chains
m. Cranes, winches, hoisting and hauling equipment;

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Physical Hazards

a. Noise
b. Extreme temperatures
c. Vibration

Mechanical Hazards

a. Trucks and transport vehicles
b. Scaffolding, fixed and portable ladders
c. Impact by tools, sharp-edged tools
d. Power-driven hand tools, saws, grinders and abrasive cutting wheels
e. Failure of machinery and equipment
f. Poor maintenance of machinery and equipment
g. Lack of safety guards in machines
h. Structural failure

General Concerns

a. Lack of safety and health training
b. Poor work organization
c. Inadequate housing and sanitation
d. Inadequate accident prevention and inspection
e. Inadequate emergency, first-aid and rescue facilities
f. Lack of medical facilities and social protection

These mainly impact on those working within the industry, although health hazards can also impact local communities.

- Fire at Lubrication, Hydraulic & fuel oil installations
- Physical Hazards due conveyor system, material handling
- Fugitive Dust of Raw Material Handling at charging bay, storage yard
- Collapse of Structures/Fall of Material, stacking failure
- Loading/ Unloading failures
- Electrocution/ Electrical Hazards
- Accidental Spillage of hot molten metal and leakage of silica dust

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<u>Identification of sources of Fire & Explosion at M/s Shree Salasar Industries Ltd.</u>

1. Oil and Lubricant Room (spillage)
2. Fine Coal Hoppers
3. Coal Storage area
4. Electrical Substations (Short circuit)
5. Furnace
6. Flue gas, if CO percentage is more
7. Explosion in After Burning Chamber

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Site specific Physical Hazards onsite

- Dust Exposure at coal crushing area
- Fall of Sling rope of EOT Crane during material handling
- Accident due to Conveyor feeding system
- Slip/Trip/ Fall due to improper stacking of material
- Contact with Hot molten Ferro-alloys

Site Specific Loading/Unloading operation/ Storage

- Approach of heavy good vehicles for unloading material
- Excessive Dust during Loading/unloading operation
- Conveyor moving parts
- Unauthorized passages, travelling over transportation system
- Motor overloading
- Unclean platforms causing staggering and falls

Site Specific Hazards in Arc Furnace

- Heat Radiation
- Exposure to molten metal
- Electrical hazards

Site specific Hazards at Sinter Plant

In sinter plant likely hazards are:

- Dust pollution
- Burn injury due to contact with hot Sinter
- Heat radiation
- Electrical hazard etc.

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Site Specific Electrical Hazard due to Dust

Electrical equipment such as motors, circuit breakers, transformers, and switchgear can produce sparks and ignite dust clouds and hybrid dust/air mixtures in the vicinity.

- Ingress of dust into enclosures with subsequent ignition causes smoldering or burning(fires).
- Dust that enters an enclosure will settle out as layers on internal surfaces and become heated.
- Electrically conductive dusts causes short-circuiting when deposited on exposed electrical components and circuits.
- Abrasive and/or corrosive dusts damages components of electrical equipment
- Electric shock.

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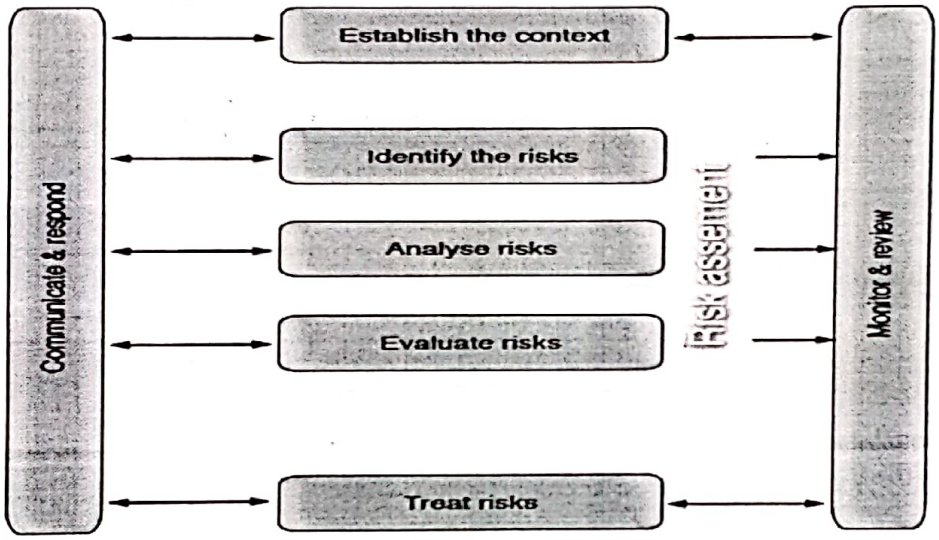
RISK ASSESSMENT

Risk assessment is the determination of quantitative and qualitative value of risk related to a concrete situation and a recognized threat. Activities requiring assessment of risk due to occurrence of most probable instances of hazard and accident are both onsite and off-site.



The risk management measures for the project activities will be adopted as required for best safety practice within the works boundary. In addition, the design and engineering of the activities will take into consideration the proposed protection measures towards maintaining environmental norms.

5 x 5 Matrix for Risk

Assessment Likelihood

5. Almost Certain
4. Probable
3. Possible
2. Possible (under unfortunate circumstances)
1. Rare

Severity

5. Fatality
4. Major Injury, resulting in disability
3. Injury Requires, Doctor's or Hospital attendance
2. Minor Injury, 1st Aid required
1. Minor Injury, 1st Aid not required

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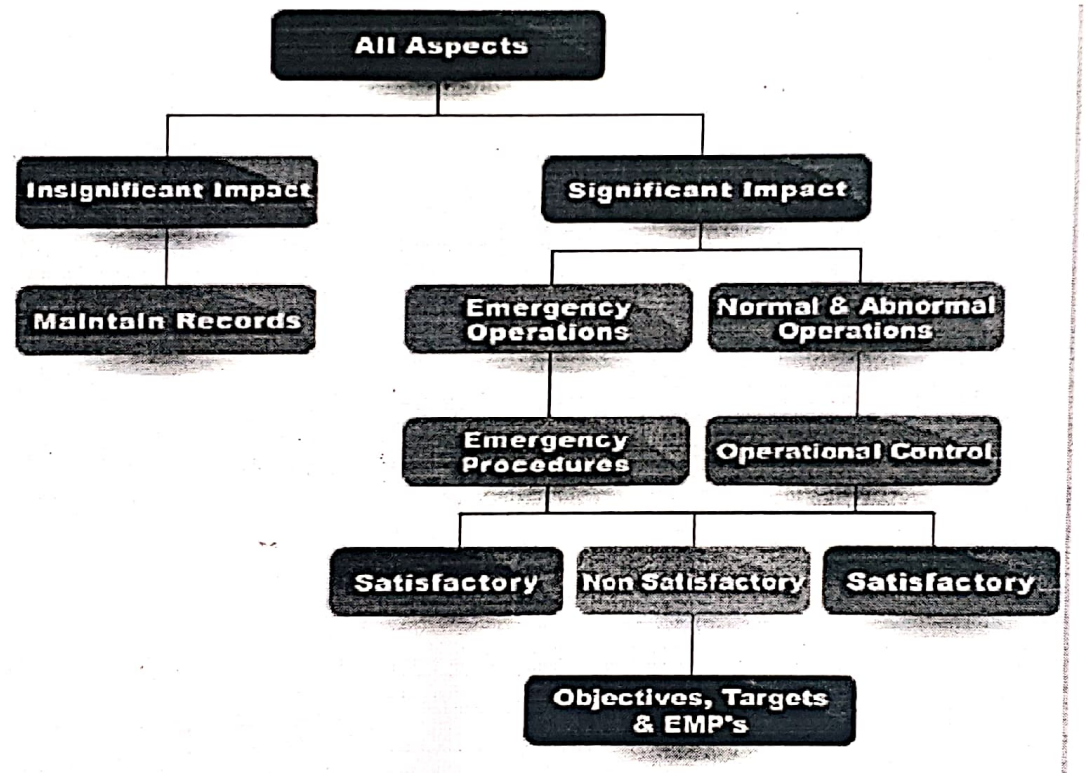
Risk Rating

Risk Rating is calculated by multiplying the likelihood against the consequences, e.g. taking a likelihood of 4, which is classified as Probable, and multiplying this against a consequence of 2, which is classified as a Minor Injury1st aid required, would give an overall risk rating of 8, which would be risk rated as a low risk.



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High Risk (16 – 25)	High Risks activities should cease immediately until further control measures to mitigate the risk are introduced.
Medium Risk (9 – 15)	Medium Risks should only be tolerated for the short-term and then only whilst further control measures to mitigate the risk are being planned and introduced, within a defined time period. *Note*: Medium risks can be an organizations greatest risk, its 7 Achilles heel, this due to the fact that they can be tolerated in the short-term.
Low Risk (1 – 8)	Low Risks are largely acceptable, subject to reviews periodically, or after significant change etc.

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Site Specific HIRA

Sl. No.	Activity	Hazard	Risk	Proposed Safety system
1	**Raw Material Handling**			1. Preparation of SOP and SMP and Training manuals 2. Provide adequate training to operators 3. Conduct regular safety audits and rectify safety issue and monitor safety compliance reports 4. Ensure personnel wear PPE
1.1	Unloading of material from trucks to underground hopper	Dust, collision of trucks	Eye and Skin Irritation, Body Injury	
1.2	Transportation of material to day bin by closed conveyor	Dust, spillage of material	No Major Risk Involved	
1.3	Charging of material in SAF	Dust,overloading	Heat, Dust, Fumes	
2	**Submerged Arc Furnace**			1. Hot protection suit to be worn by personnel working with hot metal 2. Follow work permit, SOP and SMP. 3. On line gas monitoring system for gas leakage. 4. Wear gas masks during working in gas line 5. Firefighting system in operation 6. Reliable and selective digital or microprocessor based electromagnetic protective lays would be incorporated in the electrical system
2.1	Melting of raw material in furnace	Fugitive emission and flue gas generation	Explosion in ABC if CO gas is not properly burnt	
2.2	Tapping of hot Ferro-alloy / Slag	Spillage of hot alloy	Burn injury	
2.3	Operation Area	Electrical Hazard	Body injury	
3	**Sinter Plant**			1. Preparation of SOP and SMP and Training manuals 2. Provide adequate training to operators 3. Conduct regular safety audits and rectify safety issue and monitor safety compliance reports 4. Ensure personnel wear PPE
3.1	Transportation fines, waste materials to Sinter Plant	Fugitive dust, spillage	Eye and Skin Irritation	
3.2	Feeding of material on Sinter bed	Dust	Fumes	
3.3	Sintering of ore	High Temperature	Heat, Dust, Fumes	
3.4	Breaking of hot Sinter	Contact with hot object	Burn injury	

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ACTIONS TO BE TAKEN DURING THE FOLLOWING EMERGENCIES:

Isolate the emergency area by restricting the movement of Personnel / Vehicles and evacuate the victim from the area.

GENERAL FIRE:

1. Cut-off feed to the fire by removing the combustible materials from the zone.
2. Inform others to evacuate from the place (or) assistance required.
3. Use Water CO_2 (Class 'A') fire extinguishers to put-off the fire by keeping safe direction and distance (or) use Fire hydrant near-by.
4. Give First Aid at Occupational Health Center with the Help of personnel trained in First Aid.
5. Inform Site main controller, Incident Controller and Medical coordinator about the situation.
6. If the injury requires more medical care, rush the injured to the nearest hospital for further treatment.

ELECTRIC SHOCK:

1. Isolate the power supply immediately.
2. Remove the person from electrical contact by means of non-conducting material like dry wood, dry cloth, rope etc.
3. Contact the trained personnel to initiate 'Artificial Respiration' if necessary.
4. Shift the injured person to medical center.
   Inform to site main controller, Incident Controller, Deputy Incident controller and Medical coordinator for any help.

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FOOD POISION:

1. Evacuate the affected personnel from the zone to Occupational Health Centre immediately.
2. Stop the food service at canteen and evaluate the cause positioning to provide the medical treatment accordingly.
3. If the seriousness requires more medical care, rush them to the nearest hospital for further treatment.
4. Inform to site main controller, Incident Controller, Deputy Incident controller and Medical coordinator for any help.

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ENTRAPMENT IN CONFINED SPACE:

1. Use 'Self contained breathing apparatus (SCBA), before rescuing an affected person.
2. Contact the trained personnel to initiate 'Artificial Respiration' if necessary and shift the person to Occupational Health Centre for treatment.
3. If the seriousness requires more medical care, rush them to the nearest hospital for further treatment.
4. Inform to site main controller, Incident Controller, Deputy Incident controller and Medical coordinator for any help.

RESCUE FROM HEIGHT:

1. Assess the situation by Evacuation team and identify the available resources for rescue.
2. Check the condition of the affected person and take appropriate measures to rescue.
3. Contact the trained personnel to initiate 'Artificial Respiration' if necessary and shift the person to Occupational Health Centre for treatment.
4. Inform to site main controller, Dy. Site Controller, Incident controller and Medical coordinator for any help.

COLLISION:

1. Assess the situation by Evacuation team and identify the available resources for rescue.
2. Check the condition of the affected person and take appropriate measures to rescue.
3. Contact the trained personnel to initiate 'Artificial Respiration' if necessary and shift the person to Occupational Health Centre for treatment.
4. If the seriousness requires more medical care, rush them to the nearest hospital for further treatment.
5. Inform to site main controller, Incident Controller, Deputy Incident controller and Medical coordinator for any help.

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NATURAL CALAMITY:

1. In case of any Natural Calamity, the team leaders should assess the situation and evacuate the shop floor and office as instructed by Incident Controller.

All team leaders should do head count and restart the shop floor after getting clearance from Incident Controller.

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BOMB /TERROR ATTACK :

1. In case of Bomb/ Terror attack, security officer/ Supervisor shall inform to Police station immediately.
2. Alert all employees from fire Panel Room PA System.
3. Do not touch any suspicious packages. Clear the area around the suspicious package.
4. The Incident Controller should assess the situation and advice to evacuate the shop floor and office as instructed by Incident Controller.
5. While evacuating a building, avoid standing in front of windows or other potentially hazardous areas. Do not restrict sidewalks or other areas used by emergency officials. If you find a bomb, don't touch it or attempt to move it. Call for help and evacuate the area immediately.
6. Leave doors and windows open; do not turn light switches on or off , Use stairs only; do not use elevators.

EMERGENCY FACILITIES AVAILABLE IN THE PLANT:

The plant is having the following facilities to tackle any emergency situation.

Alarm and Communication:

1. For any emergency, the means of communication will be through messengers or by shouting.
2. As all the sections are connected with telephones, this also serves the purpose of immediate communications.
3. The separate siren alerts all the employees about the emergency. This siren will be operated by Incident controller.

Safe Assembly Point:

As soon as hearing the alarm, all employees will assemble in the respective Safe Assembly point for any further instructions.

Fire protection:

Fire extinguishers system is being maintained as Fire protection facilities in the plant. The Fire Extinguishers are checked once a month.

Emergency Lighting and Power:

During the emergency in case of Electrical breakdown, the alternative source of power for light and energy is maintained in following manner;

1. Diesel Generator set
2. Emergency Lamps fitted in the main locations

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First Aid and Medical Service:

First aid and Occupational Health Centre is maintained for rendering Medical service during emergency situation. Qualified Medical Assistant and Ambulance facilities are available for 24Hrs service headed by qualified Medial Officer from Govt. hospital.

Wind Direction Indicator:

In case of Fire emergency, it is necessary to know the wind direction and wind speed. Wind cone is installed Near LT panel Room to know the wind direction for emergency rescue.

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Detailed steps in the fulfilment of the objectives of the ERP are as under:

1. In case of fire, controlling the emergency through immediate safe shut down of the plant / power supply etc. and undertakes the first aid fire fighting and call Fire brigade if necessary and localizing the emergency to eliminating the hazard.

2. Other emergency identified by the organization is controlled through immediate attention and action by Emergency organization.

3. Safety of personnel managing the disaster.
4. Head count and rescue operations.
5. Treatment of injured.
6. Safeguarding the others by timely evacuation.
7. Minimizing damage to property and environment.
8. Informing and assisting relatives of victims.
9. Informing and collaborating with statutory authorities.
10. Preserving all evidences and records to enable a detailed investigation to reveal the true causes of the disaster and order an investigation subsequently.
11. Ensuring the safety of the works before the personnel re-enters and resumes work.
12. Investigating and taking steps to prevent recurrence.
13. Post-emergency review of the ERP and recasting the same to fill the deficiencies in the previous ERP.
14. Restoring normally as early as possible and restarting of the activities of the undertaking.

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Implementation of the Emergency Response Plan

The Emergency Response Plan will be implemented as required to protect human health and the environment during emergency situations including those described in the following sections.

Spill/Leak of Hazardous Material

The industry has spill/leak containment capable of holding free liquids which spill inside the facilities. The most probable emergencies involving spills or leaks of hazardous waste from containers include:

- Spills caused by accidents during the loading of waste at generating facilities
- Spills as the result of a vehicular accident during movement of waste
- Spills caused by accidents during the unloading operations

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In the event of a minor spill the following emergency procedures shall be implemented:

- If injured or contaminated with a hazardous substance, personal decontamination procedures shall be implemented immediately prior to reporting the spill.
- Trained personnel from the safety department will be responsible for the containment and clean up of all **minor** spills.
- Proper personal protection equipment shall be donned during the clean-up of all **minor** spills.
- Remove any leaking drums to recovery drums or transfer the waste from the leaking drums to new drums.
- All non-disposable personal protective equipment shall be decontaminated and stored.
- All disposable personal protective equipment and clean up materials shall be disposed of as hazardous waste.

In the event of a major spill, the Emergency Coordinator along with his team will implement the following plan:

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- Notify persons in the immediate area that a spill has occurred.
- Avoid breathing vapours, mists or dust of the spilled material.
- Turn off all ignition sources, if possible.
- If injured or contaminated with a hazardous substance immediately implement personal decontamination procedures (i.e. eyewash, safety shower, etc.) prior to reporting spill.
- Evacuate room and close the door.
- Contact the State Pollution Control Board Office, Local Fire Services Department or any Emergency/Disaster response cell.
- Identify the character, exact source, and amount of released material. Identification can be performed by observation, MSDS review etc.
- Notify local authorities if other areas outside the building need to be evacuated or if spilled material has the potential to migrate off site into the public storm/wastewater system or surface water.

In the event of a spill/leak, the Safety department personnel will implement the following clean up procedures:

- Proper personnel protection equipment will be donned during clean-up of all hazardous materials.
- Remove any leaking drums to recovery drums or transfer the waste from the leaking drums to new drums.
- Contain spilled material(s) using absorbent pads and/or socks.
- Neutralize spilled material(s) using the appropriate neutralizing agent.
- Clean up neutralized material using dustpan and/or plastic scoop.

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- Place neutralized material in hazardous waste bags. Dispose of as hazardous waste.
- Wash area where spill has occurred with water several times making sure no residue was left behind. Dispose of any towels used as hazardous waste.
- All emergency equipment shall be decontaminated and stored.
- All non-disposable personal protective equipment shall be decontaminated and stored.
- All disposable personal protective equipment and clean up materials shall be disposed of as hazardous waste.
- Extreme caution will be exercised when cleaning up hazardous substances.
- A chronological report of the spill event will be drafted to document all event activities.

Fire/Explosion

In order to minimize the risk of fire or explosion, the wastes will be stored so that they do not:

- Generate extreme heat or pressure, fire or explosion, or violent reaction.
- Produce uncontrolled toxic mists, fumes, dusts, or gases in sufficient quantities to threaten human health.
- Produce uncontrolled flammable fumes or gases in sufficient quantities to pose a risk of fire or explosion.
- Damage the structural integrity of a container or Facility containing the waste.
- Through other like means threaten human health or the environment.

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The wastes will be protected from sources of ignition or reaction. While the wastes are handled, smoking and open flames will be confined to designated areas outside of the storage area. Further, handling and storage activities will be conducted in a manner that will ensure that reactive wastes are not exposed to materials that could initiate a chemical reaction.

To prevent fire incidents, fire extinguishers are mounted near the waste storage area. In the event of a small fire, the safety department personnel in charge will use the fire extinguishers to control and extinguish the fire. If a fire cannot be controlled using a fire extinguisher or if there is imminent risk of a major fire or explosion, the local fire department will be contacted for immediate response.

Injury due to Chemical Exposure

If injured or contaminated with a hazardous substance these procedures will be implemented immediately prior to cleaning up or reporting spill. In effort to ensure proper decontamination consult the Material Safety Data Sheet prior to conducting any experiments.

- *For spills contacting the skin, follow these procedures:*
- Immediately flush with flowing water for no less than 15 minutes (i.e. sink or safety shower).
- If there is no visible burn, wash with warm water and soap, removing any jewellery to facilitate clearing of any residual material.

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- Check the material safety data sheet to see if any delayed effects should be expected.
- Seek medical attention for even minor chemical burns.
- Do not use creams, lotions, or salves.

- *For spills on clothing, follow these procedures*:

- Do not attempt to wipe the clothes.
- Quickly remove all contaminated clothing, shoes, and jewellery while using the safety shower.
- Take care not to spread the chemical on the skin or, especially, in the eyes.
- Use caution when removing pullover shirts or sweaters to prevent contamination of the eyes; it may be better to cut the garments off.
- Immediately flood the affected body area with warm water for no less than 15 minutes. Resume if pain returns.
- Get medical attention as soon as possible.
- Discard contaminated clothes as hazardous waste or have them laundered separately from other clothing.

- *For splashes into the eye, take these steps*:

- Using the eyewash, immediately flush for at least 15 minutes.
- Hold the eyelids away from the eyeball, and move the eye up and down and sideways to wash thoroughly behind the eyelids.
- Get medical attention immediately. Follow first aid by prompt treatment by a member of a medical staff or an ophthalmologist who is acquainted with chemical injuries.

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Breach of Security

A breach of security at the storage facility will not trigger full implementation of the ERP. However, if the security is breached, the discoverer of the situation will contact the Emergency Coordinator and perform a preliminary assessment of any damage and secure the area as soon as possible. The Emergency Coordinator will then perform final assessment of the situation. The Facility will be inspected following a breach of security to ensure that no potential hazards exist, containers are intact, and the inventory is accounted for. The Emergency Coordinator may contact the local Police Station if required.

Hazard Assessment

The Emergency Coordinator will determine whether any emergency poses a threat sufficient to activate the Emergency Response Plan. The following factors will be considered in the hazard assessment:

- Nature, quantity, and compatibility of materials involved.
- Availability of control equipment.
- Potential for surface water and/or ground-water contamination.

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- Potential for off-site migration of contaminants.
- Wind speed and direction.
- Proximity of the hazard(s) to other wastes or equipment.
- Proximity of the hazard(s) to personnel.
- Need for outside assistance in dealing with the emergency.
- Potential for fires, explosions, violent reactions, releases of toxic fumes, or other conditions that may immediately threaten response personnel.

If determined that a fire, explosion, or release has the potential to threaten human health or the environment (outside of the Facility), the appropriate authorities will be contacted. The proper response procedures and equipment will be selected based upon the hazard assessment.

Emergency Contact Numbers/Arrangements with Local Authorities

Emergency contact numbers are prominently displayed near the Hazardous Waste storage area. In addition to that, the numbers will be displayed at all strategic locations. The local police station, fire department, and emergency medical services provide emergency assistance on request. It is the responsibility of the Emergency Coordinator to ensure that the local authorities are familiar with the location of the hazardous waste storage facility and with the types of wastes handled. In the case of an employee injury that requires off-site medical attention and is related to hazardous waste management activities, the hospital or attending physician will be informed of the nature of the injury and the potential hazards associated with the waste materials (if any) handled when the injury occurred.

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Emergency Alerting

In case of any major event requiring evacuation, the Department of Health, Safety & Environment will activate the fire alarm system to alert all building occupants that the building is being evacuated. When the emergency situation is resolved, an All Clear notification will be announced.

Post-Response Procedures

After the emergency situation has been controlled, post-response procedures will be implemented. The Emergency Coordinator will ensure that provisions are made to:

- Prevent released materials from being mixed with incompatible materials or waste.
- Sample and analyze areas of contaminated soil to determine proper methods of clean-up and disposal.
- Decontaminate all affected emergency equipment and inspect the equipment to ensure that it is fit for reuse. Retain and treat or dispose of all wash water and residue generated during decontamination.
- Replace expended emergency supplies. Require appropriate personnel to verify that supplies have been replaced to normal inventory levels.

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Prevention of Recurrence

Actions to be taken in order to prevent the recurrence or spread of fire, explosions, and/or releases of hazardous materials include the collection and containment of released waste and the recovery or isolation of containers. The Emergency Coordinator may order the temporary removal of containers of waste from the storage building after an emergency until the building is safe and no recurrence can be expected.

Storage, Treatment, or Disposal of Released Material

The Emergency Coordinator will ensure that all spilled material, clean-up debris, and contaminated soil is containerized and stored for later disposal.

Emergency Equipment Maintenance

All equipment utilized in the response effort will be cleaned, inspected, repaired, replaced, and/or decontaminated as necessary and returned to the proper storage location. Decontamination will be conducted at locations where the wash water can be contained and collected. All expendable supplies used during the response activities will be replaced.

Inclusion of the Incident in the Facility Operating Record

The time, date, and details of any emergency incident that requires the implementation of the Emergency Response Plan will be recorded by the Emergency Coordinator or a designated alternate in the operating record for the Facility. The operating record will be periodically reviewed to identify potential problem patterns and to determine possible corrective actions.

AMENDMENT OF THE CONTINGENCY PLAN

This plan must be reviewed, and immediately amended, if necessary, whenever:

- Applicable regulations are revised.
- The plan fails in an emergency.
- The list of emergency coordinators changes.
- Emergency equipment list changes.
- Changes in Facility design, construction, operation, maintenance, or other factors that increase the potential for fires, explosions, releases of hazardous waste, or changes the response necessary in an emergency.

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Emergency Response Equipment Inventory List

1) Shovel
2) Broom
3) Squeegee
4) Absorbent Socks
5) Absorbent towels/pads
6) Caution tape
7) Free Standing Caution Sign
8) ph paper (large) (range from 0-13)
9) Goggles
10) Face shield
11) Bib Apron
12) Safety Shoes
13) Chemical Resistant Shoe Covers
14) Chemical Resistant Coveralls
15) Nitrile Gloves
16) Heavy Duty Nitrile Gloves
17) Latex Gloves
18) Full Face Respirators
19) Organic Vapours/Acid Gases Cartridge with HEPA filter
20) Hazardous Material Poly Bags- Large
21) Hazardous Material Poly Bags- Small
22) Drager Pump Kit
23) Carbon Monoxide Drager Detector Tube
24) Hydrocarbons Drager Detector Tube
25) PID Four Gas Monitor (H_2S, O_2, LEL, Organics)
26) Flash Light
27) Tools

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Fire Protection Equipment

1. Fire Alarm – located throughout the entire building – notifies and evacuates building occupants – notifies the Fire Department.
2. Fire Extinguisher – located adjacent to the storage facility and throughout the building – rating – extinguishes small fires.

Communication

1. Cell Phones – all Health and Safety personnel involved in hazardous waste operations carries a Cell Phone – contact fire department and police.
2. Land Line Telephone – Located adjacent to the storage facility – contact Health and Safety personnel, fire department and police.

Decontamination Equipment

1. Deluge Shower – located adjacent to the storage facility – decontaminates entire body of hazardous waste operation personnel.
2. Emergency Eyewash – located adjacent to the storage facility – decontaminates eyes of hazardous waste operation personnel.
3. Water Supply – located in the building – utilized with buckets to decontaminate equipment.

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ANNEXURE-A3

Date 7-7-21
Received No. 2223
O/o the Arunachal Pradesh Pollution Control Board • Naharlagun (A.P.) •

SSI

CIN:U27310AR2013PTC008398

To
The Member Secretary
Arunachal Pradesh Pollution Control Board
Naharlagun, Yupia Road, Dist – Papumpare
Arunachal Pradesh

Date: - 07.07.2021

Sub: - Compliance Report for the month of Feb, Mar, April & June 2021

Respected Madam,

We are hereby submitting our compliance report as follows.
Maintenance work carried out at our factory for Pollution Plant from Feb, 2021 to 30th June, 2021 [Lockdown period from 10th May, 2021 to 6th June, 2021]

1) Silica Fume RCC godown construction completed.
2) Bricks wall heights of Bag house is made.
3) ETP construction completed.
4) We have planted additional 250 bamboo plants & 230 other plants.
5) For road construction Block making machine has arrived but, due to lockdown labours for construction of block are unable to come, we have installed the machine & made the RCC platform for the same.
6) Work for new Pollution Plant is going slow as engineers are unable to come to Naharlagun due to Lockdown.

Thanking You,

Yours Faithfully
For M/s. Shree Salasar Industries Pvt. Ltd.
For Shree Salasar Industries Pvt Ltd
(Mr. Vijay Vyas) Authorised Signatory
Authorised Signatory

21/02/22
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APSPCB
Naharlagun

SHREE SALASAR INDUSTRIES PVT. LTD.

Adm. Office :
Unit – I, ANIL PLAZA, 6th Floor,
S S Road, Guwahati – 781 005
Tel : 0361 – 246 6124
e-mail : salasarinds@gmail.com

Regd. Office & Works :
N.H. 52A, Village Lekhi, P.O.: Naharlagun
Dist. Papumpare – 791110, Arunachal Pradesh
Tel : 0361- 235 1091, Fax : 0360 – 235 1091

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CIN:U27310AR2013PTC008398

Arunachal Pradesh State Pollution Control Board
Date 02/02/21
Received No.
O/O ★ Naharlagun (A.P.) ★

Dated: - 01.02.2021

To
The Member Secretary
Arunachal Pradesh Pollution Control Board
Naharlagun
Arunachal Pradesh

Sub: - **Submitting the Work-in-Progress Report for the month of Nov 2020, Dec 2020 & Jan 2021**

Respected Madam,

With due to respect we are hereby going to submitting our work in progress report as per your instruction for the month of Nov 2020, Dec 2020 & Jan 2021 against our Ferro Silicon manufacturing unit **M/s. Shree Salasar Industries Pvt. Ltd.** Lekhi Village, Naharlagun, Dist – Papumpare, Arunachal Pradesh.
Therefore, we earnestly request you please accept it and do will need.
Thanking you,

Yours Faithfully,
For M/s. Shree Salasar Industries Pvt. Ltd.
For Shree Salasar Industries Pvt. Ltd
Authorised Signatory
(Mr. Vijay Vyas)
Authorised Signatory

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Arunachal Pradesh

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E-mail : smelters123@gmail.com

440

tenance work carried out at Pollution Plant from 01st Nov 2020 to 30th, Nov 2020

1. Pollution Bag House all 6 Chamber old bags 300 Pcs removed & replaced the damaged one as per required quantity.
2. Damaged Bags cages replaced 86 Pcs with Vanturi 200 Pcs.
3. Bag House chamber partition all the 4mm plates changed which was damaged.
4. Bag House chamber Top cover sheeting base channels changed which was damaged & New channel Fixing done.
5. Bag House chamber Inlet popet dumper all 6 Nos structure & case repairing done, replaced all the new pneumatic solenoid valves along with connectivity cables wire up to the logic panel terminal for open and closed devices indication made operative as per sequential.
6. All the mimic lamps of control desk panel replaced subjected to Auxiliary operational devices with overhauling the MCC and PCC drives for the smoothly operation of pollution.
7. All the RAL motors with gearboxe operation (Dust Collecting Device) overhauling and made operative smoothly.
8. All cooler tubes top portion repairing done which were damaged.
9. ID Fan – 2 ND side bearing with sleeves changed due to found vibration (Bearing No – ZZ224 & Sleeve No – H – 324)
10. ID Fan – 2 Inlet cone changing done due to damaged.
11. ID Fan – 2 coupling & motor re-alignment works done and found working smoothly.
12. New ID Fan – 1 with motor 315KW installed for the better suction pressure along with electrical drive retrofitting job, as well as extra civil base foundation support given and commissioning work done with successfully.
13. New ID Fan – 1 Inlet duct erection work done from bag chamber outlet to fan inlet and fan outlet to chimney.
14. As per advice of Central Pollution Director,
    (a) We go through at existing pollution plant chimney from bottom to 6mtrs height made a plant form fabrication done & 4" pipe with dummy fixing done.
    (b) Smoke Stack of F/C – 1, casing floor level platform at 4 mtrs height one 4" pipe provided with dummy fixing done. At the same place we made down wards another platform fabrication done
15. Bag House overall painting done & roof top shed C.G.I Changes to avoid rain water seepage.

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01/12/2020

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Maintenance work carried out at Pollution Plant from 01st, December 2020 to 31st, December 2020

1. ID Fan No – 1 Inlet duct from bag house was damaged, patch up work done with new plate welding.
2. ID Fan No – 2 Inlet duct from bag house was damaged, patch up work done with new plate welding.
3. Bag house purling side C.G.I Sheet changed whatever it is required instead of damage sheet and fixed up properly.
4. Tapping fume suction blower fan installation work done including duct line connection made and functioning smoothly.
5. Pollution duct modification work done at hydraulic floor by changing of suction duct degree and re connected with chimney.
6. At hydraulic floor the horizontal duct man hole made for removing of deposit dust cleaning purpose and dummy plate provided for further opening arrangement.
7. Heat exchanger cooler damaged portion patch work & cotton cloth wrapping on that outer surface and wrapping with the refractory & sodium silicate mixture putting there.
8. We have fixed the thermo cool on v. screen discharge hopper & rubber belt used inside the hopper to reduce the sound pollution.
9. We have fixed glass wool on all the charging chute pipes & silicon based refractory with sodium silicate mixture over glass wool wrapped to minimize the noise pollution.

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Maintenance work carried out at Pollution plant from 01st January to 31st January 2021

1. Bag house chamber dust properly cleaning as per the schedule.
2. 210 no of Filter bag s changing done in chamber No -8.Due to damage
3. Deposited dust cleaning done of horizontal duct at connected after main chimney.
4. Dust clearing from heat exchanger chamber as per the schedule.
5. Cooler tubes again repairing done where damaged with cotton cloth raping and overlapping the mixture of refractories and sodium silicate. Then found the leakages of smoke is completely stop.
6. Properly housekeeping work done around the plant area.
7. Another new pollution plant project work isunder progress.
8. Bricks wall made around pollution plant heat exchanger hopper area.
9. Bricks wall made around silica fume dust go down and around bag filter house area also.
10. New pollution plant structure fabrication work is under progress.

30/1/2021

01/02/2021

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